

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:973
ANSWERED ON:01.03.2011
NEW MARINE POLICE STATIONS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposal to set up new marine police stations in Gujarat in the second phase of the Coastal Security Schemes;
- (b) if so, the details and the locations of the proposed marine stations thereof;
- (c) whether Government propose to give preference in selection of police personnel from the unemployed youth among the fishermen community in the coastal areas; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Coastal Security Scheme (Phase-II) formulated to strengthen the coastal security of the country in consultation with Coast Guard and concerned coastal States and Union Territories, has been approved by the Government for implementation in all the nine coastal States and four Union Territories including State of Gujarat for a period of 5 years from 1st April, 2011. Total 131 Coastal Police Stations have been approved under the Coastal Security Scheme (Phase-II) out of which 12 coastal police stations have been approved for Gujarat under Coastal Security Scheme (Phase-II) at Jakhau, Mandvi, Kandla, Salaya, Miyani, Mangrol, Jaffarabad, Alang, Mujapur, Dahej, Dholai and Umargaon.

(c) & (d): The manpower is to be arranged/provided by the concerned coastal States/Union Territories under the Coastal Security Schemes.